

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 815 of 2020 in CP(IB) 137 of 2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021

Name of the Company:

Bank of India
V/s
Diamond Power Infrastructure Ltd

Section:

60(5)/7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Nirag Pathak appeared for the Applicant.

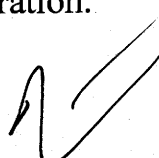
Learned Counsel Mr. Ravi Sharma appeared for the Respondent.

Resolution Professional Mr. Bhuvan Madan appeared through VC.

Resolution Professional has filed its reply.

The matter stands adjourned to 20.04.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of March, 2021.

vc